

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**RAJYA SABHA**  
**UNSTARRED QUESTION NO- 1309**  
TO BE ANSWERED ON THE 02/08/2024

**FUNCTIONING OF FARMERS PRODUCER ORGANIZATIONS (FPOS)**

1309. SHRI A. A. RAHIM:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the number of Farmers Producer Organizations (FPOs) registered in the country under FPO scheme, State-wise;
- (b) the number of FPOs functioning and the number of FPOs closed as on 30.06.2024;
- (c) the total paid up capital for the above-mentioned FPOs;
- (d) the total equity grant amount distributed to the FPOs in the last three years;
- (e) the measures adopted to maintain biodiversity while implementing One District One Product (ODOP) policy under FPO;
- (f) the total credit amount made available to these FPOs;
- (g) the total number of farmers registered; and
- (h) the number of Chief Executive Officers (CEOs) appointed in these FPOs?

**ANSWER**

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

(SHRI RAMNATH THAKUR)

(a) & (b): The Government of India is implementing the Central Sector Scheme (CSS) for the “Formation and Promotion of 10,000 Farmer Producer Organisations (FPOs)” scheme to form and promote 10,000 new FPOs. As on 30.06.2024, 8875 FPOs have been registered across the country. The state-wise number of FPOs registered is at **Annexure-I**.

(c): Under the Central Sector Scheme (CSS) for the “Formation and Promotion of 10,000 Farmer Producer Organisations (FPOs)”, the total paid up capital to above mentioned FPOs is Rs.630.3 Crore.

(d): As on 30th June 2024, cumulative amount of ₹210.1 Cr. was released to eligible FPOs as matching equity grant under the aforesaid 10,000 FPOs scheme.

(e): As per the clause 4.7 of operational guidelines, “While adopting cluster-based approach for produce or produce mix, formation of FPOs will also focus on “One District One Product” approach for development of product specialization, in case the focused agriculture produce has been declared for that district, whereby FPOs will be encouraged for promoting processing, branding,

marketing and export of the product for better value realization. There may be more than one cluster for one product in one district and a cluster also may extend beyond a district. However, the FPOs will also have additional product and service mix; so that there are enough activities and engagements with the members throughout the year. Furthermore, FPOs can federate at district level, State level & National level for the product identified as per their requirement of processing, branding and marketing.”

(f): The scheme provides supports for a credit guarantee fund, under which loans worth Rs.50.4 crores have been issued to these FPOs.

(g): As on 30<sup>th</sup> June, 2024, 19,68,868 number of shareholder farmers registered in FPOs formed & promoted under 10,000 FPOs scheme.

(h): As on 30<sup>th</sup> June, 2024, 6,374 CEOs appointed in 8,875 registered FPOs under the scheme.



**State-wise number of FPOs registered**

<b>S. No</b>	<b>States/ Union Territories</b>	<b>No. of FPOs registered</b>
1.	Andaman & Nicobar	7
2.	Andhra Pradesh	449
3.	Arunachal Pradesh	150
4.	Assam	427
5.	Bihar	580
6.	Chhattisgarh	213
7.	Dadra Nagar Haveli	2
8.	Goa	8
9.	Gujarat	419
10.	Haryana	172
11.	Himachal Pradesh	168
12.	Jammu & Kashmir	318
13.	Jharkhand	355
14.	Karnataka	336
15.	Kerala	137
16.	Ladakh	3
17.	Lakshadweep	1
18.	Madhya Pradesh	622
19.	Maharashtra	579
20.	Manipur	76
21.	Meghalaya	57
22.	Mizoram	49
23.	Nagaland	87
24.	Odisha	448
25.	Puducherry	6
26.	Punjab	136
27.	Rajasthan	533
28.	Sikkim	13
29.	Tamil Nadu	414
30.	Telangana	302
31.	Tripura	59
32.	Uttar Pradesh	1,246
33.	Uttarakhand	150
34.	West Bengal	353
	Grand Total	8,875